Calcutta High Court In the Circuit Bench at Jalpaiguri **Appellate Jurisdiction**

M.A.T 24 of 2022 IA No: CAN 1 of 2022

Bengal State Table Tennis Association and others -versus Malda District Table Tennis Association and others

Mr. Debasish Mukhopadhyay

Mr. Anirban Banerjee

Ms. Anamika Lahiri

Ms. Srija Basu

...for the appellants.

Mr. Arjun Chowdhury

Mrs. Pratusha Dutta Chowdhury

...for the respondent no.1.

This is the fourth occasion when adjournment has been sought for by the appellants. We have passed several orders from 18.04.2022 to accommodate the appellants.

At the time of third call today, adjournment is again sought for on behalf of the appellants. Since today is the last date of the Circuit bench, we are unable to keep the matter after recess owing to our respective Single Bench lists.

We are of the view that this is the fit case where costs should accordingly be imposed on the appellants. The appellants shall pay costs of Rs.25,000/- to the District Legal Services Authorities, Jalpaiguri within seven days from today.

The respondent no.1 shall be at liberty of mentioning the matter for urgent listing before the next Circuit Bench.

(Kesang Doma Bhutia, J.) (Moushumi Bhattacharya, J.)